

>

Title: Election of One member from Lok Sabha to the Joint Committee on Offices of Profit.

श्री रेवती रमण सिंह : मठोठय, मैं प्रस्ताव करता हूँ :-

"कि यह सभा श्री सर्वे सत्यनारायण को मंत्रिमंडल में शामिल किए जाने पर 6 दिसम्बर 2012 को समिति से उनके त्यागपत्र के कारण ताब के पदों संबंधी संयुक्त समिति की शेष अवधि के लिए सदस्य के रूप में कार्य करने के लिए, एकत्र संकृमणीय मत द्वारा आनुपातिक प्रतिनिधित्व पूँजी के अनुसार अपने में से लोक सभा के एक सदस्य को निर्वाचित करें।"

MR. CHAIRMAN: The question is:

"That this House do proceed to elect one Member of Lok Sabha from amongst themselves in accordance with the principle of proportional representation by means of the single transferable vote, to serve as a member for the remaining term of the Joint Committee on Offices of Profit vice induction of Shri Sarvey Sathyanarayana in the Council of Ministers and his resignation from the Committee on 6 December, 2012."

*The motion was adopted.*

*...(Interruptions)*